- (b) Only 22 out of 153 persons recruited through the Employment Exchange during 1980-81 are now working on ad-hoc basis.
- (c) The Government will consider the question of regularisation of their services subject to the availability of regular posts and their eligibility and suitability for regular employment.

Maharashtra Bills Pending Assent of President

- 7331. SHRI S.B. THORAT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the State Bills passed by the Maharashtra Legislature which have been received by Union Government upto 31 March, 1990 and are pending for the assent of the President: and
- (b) the steps taken to expedite the assent on the pending bills?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No Bills as passed by the Maharashtra State Legislature was pending, as on 31.3.90, for assent of the President.
 - (b) Does not arse.

[Translation]

Complaints Regarding Corruption and Irregularities in Postal Division, Barelly

7332. SHRISANTOSH KUMARGANG-WAR: Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether complaints have been received about corruption and irregularities prevailing in Postal Division, Bareilly;

- (b) if so, the details thereof; and
- (c) the action being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) and (c). Do not arise in view of (a) above.

Use of Milkers

7333. SHRI SANTOSH KUMAR GANG-WAR: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have examined the impact of the use of milkers on cattle:
 - (b) if so, the results of such study; and
- (c) if its use is considered harmful, whether Government propose to ban the use of milkers?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

[English]

Kidnapping of Prominent Persons by JKLF Militants

7334. SHRIBANWARI LAL PUROHIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the JKLF militants in Kashmir Valley have kidnapped a good number of prominent persons in the valley during the past few months; and

(b) if so, the number of persons kidnapped and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Information is being collected and will be placed on the Table of the House.

Assistance to States under DPAP

7335. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE be pleased to state:

- (a) the areas declared as drought prone areas during 1989-90, State-wise;
- (b) whether any requests for Central assistance for providing relief in these areas have been received from State Governments recently; and
- (c) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-MENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):
(a) No areas were declared as drought prone areas during 1989-90. However, during the year, the on-going Drought Prone Areas Programme continued to be implemented in 91 districts of 13 States based on the recommendations of the Task Force of DPAP(1982), as modified by the Inter Departmental Group (1984).

(b) and (c). During 1989-90, the State Governments of Jammu and Kashmir Madhya Pradesh, Rajasthan and Uttar Pradesh sought Central assistance for drought relief in respect of 80 districts as given in the statement below. Based on the recommendations of the Central Team and the High Level Committee on Relief, Ceilings on expenditure were approved to these States for 1989-90, as per details given below:—

(Rs. in crores)

| SI. No. | State | | Ceiling approved |
|---|--------------------------------|----|---------------------|
| 1 | 2 | | 3 |
| 1. | Jammu & Kashmir | | 6.24 |
| | | | (including 3.64 for |
| | | | 1990-91) |
| 2. | Madhya Pradesh | | 18.17 |
| 3. | Rajasthan | | 16.77 |
| 4. | Uttar Pradesh | | 14.55 |
| | STATEMENT | 2. | Budgam |
| Names of the Districts affected by post | | 3. | Baramulla |
| Monsoo | n Drought-1989 (As reported by | | |
| | States) | | |
| | | 4. | Kumwara |
| l. | JAMMU & KASHMIR: | | |
| | 1. Anantnag | 5. | Pulwama |